

Sl.No.48

OA No.330/1159/05

Dt.24.07.2017

Hon'ble Mr. Justice Dinesh Gupta, Member (Judicial)

Hon'ble Ms. Nita Chowdhury, Member (Administrative)

Advocates have abstained from judicial work today. Hence, case is adjourned.

List on 04.08.2017.


(Nita Chowdhury)

Member (Administrative)


(Justice Dinesh Gupta)

Member (Judicial)

Sushil